



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
57 WP(C)/7167/2023 FIXED	DIPANKAR BANIK, Versus UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST SC, FINANCE AND TAXATION

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
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12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
14)	MR. A DHAR	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
58	WP(C)/3272/2024 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU.
59	WP(C)/3297/2024 B/O	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
60	WP(C)/3303/2024 B/O	SANTOSH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
61	WP(C)/3306/2024 B/O	SUMESH PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
<u>ADMISSION</u>				
62	WP(C)/2697/2023 FIXED	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, SEBA
63	WP(C)/6852/2023 B/O	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
WITH				
64	WP(C)/5729/2023	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, SSA

ORDERS

65	Cont.Cas(C)/480/2021 WITH WP(C) 3816/2021(D/O), FIXED	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
66	I.A.(Civil)/1967/2024 (CONNECTED WITH ITEM NO.3 IN THE DAILY LIST), B/O in WP(C)/2926/2024	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
39	WP(C)/5239/2023 B/O	GAKUL BHARALI Versus THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	SC, P AND R.D. GA, ASSAM SC, REVENUE
MOTION				
40	WP(C)/3274/2024 B/O	BOLAI ROY Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, APDCL
41	WP(C)/3307/2024 B/O	M/S M V V SATYANARAYANA Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MRS R DEKA MS. J GHOSH MS. L DEKA	SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
94	WP(C)/3312/2024 B/O	SARASWATI DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
95	WP(C)/3314/2024 B/O	BIMAL DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 7

**[HONOURABLE MRS. JUSTICE MARLI VANKUNG WILL
JOIN THE COURT PROCEEDING THROUGH REMOTE
VIDEO CONFERENCING]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	CRL.A(J)/7/2018 6 Y 7 M 22 D :AT 10:30 AM	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS PP, ASSAM CURIAE)
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/2709/2024 BY SLIP	ARUN SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MS. B SARMA DY.S.G.I.
58	WITH WP(C)/141/2024	ARUN SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MS. B SARMA DY.S.G.I.
59	WP(C)/3110/2024 BY SLIP	BIKROM PATOR Versus THE UNION OF INDIA AND 6 ORS	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	DY.S.G.I.
60	WP(C)/3152/2024 (PERSONAL APPEARANCE), FIXED	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	SC, WATER RESOURCE
61	WP(C)/3278/2024 B/O	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
62	WP(C)/3295/2024 B/O	NABA JYOTI TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR K M BORA	SC, P H E

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	CRP(IO)/209/2024 FIXED	MAHAMAYA DAS AND 4 ORS Versus MADHUBALA DAS	MR. A R SIKDAR MR. M H TALUKDAR	
49	CRP(IO)/216/2024 B/O	UTTAM KR. DAS Versus SUSHANTA DAS	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY P ADHIKARI	
ADMISSION				
50	MACApp./329/2024 B/O	UNITED INDIA INSURANCE COMPANY LTD Versus PRADIP DEKA AND ORS	MR. R C PAUL	
	WITH I.A.(Civil)/1969/2024 in MACApp./329/2024	UNITED INDIA INSURANCE COMPANY LTD Versus PRADIP DEKA AND ORS	MR. R C PAUL	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	Crl.A./200/2024 B/O	BABLU KHAN @ MD BABUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/601/2024 in Crl.A./200/2024	BABLU KHAN @ MD BABUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
ORDERS				
22	Crl.A./252/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, B/O	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	WITH I.A.(Crl.)/611/2022 in Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
43	MACApp./496/2018 FIXED	NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUIJURI MR. M KASHYAP	MR D K KALITA MR. N ANAND (r-10) MR. K K PARASAR
	WITH I.A.(Civil)/1948/2018 in MACApp./496/2018	NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUIJURI MR. M KASHYAP	
44	MACApp./127/2023 B/O	SIKHA RANI BRAHMA @ SIKHA BRAHMA Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MRS L SHARMA (r-1) MR. K K BHATTA (r-1) MRS. S ROY (r-3)

LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
14)	MR. A DHAR	27-06-2024	To	28-06-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
3	Bail Appln./1800/2024 FIXED	HEMANTA DEKA Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED MR B ISLAM N NATH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
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11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
14)	MR. A DHAR	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	CRP(IO)/317/2023 WITH LCR, FIXED	MOSTAKIN ALI AND 2 ORS Versus ABDUL JALIL AND 14 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM (R13-R15)
49	WITH SAO/5/2016	ON THE DEATH OF NASEEB ALI HIS LEGAL HEIRS 1(A) BILAL AHMED AND 8 ORS Versus ON THE DEATH OF GIAS AHMED CHOWDHURY, HIS LEGAL HEIRS AND ORS,	MR. P K ROY MR. S K CHAKRABORTY MS. M DUTTA MS. A CHAKRABORTY	MR. A B CHOUDHURY MR. M H RAJBARBHUIYAN MR I RAFIQUE (R4, R17) MS. R CHOUDHURY (R-3,- -9,13,14) MR. M A CHOUDHURY MR. M K SHARMA MISS. P M AHMED MD B ZAMAN (R4, R17) MS. M DEKA (R4, R17) MR N RAHMAN (R-3,- -9,13,14) MS F N ZAMAN (R-3,- -9,13,14) MR. S A CHOUDHURY (R4, R17)
50	CRP(IO)/207/2024 FIXED	ABDUL KADER PARAMANIK Versus ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JAHILA KHATUN AND 9 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
ORDERS				
51	I.A.(Civil)/1942/2024 in WP(C)/5201/2023 (D/O), B/O in WP(C)/5201/2023	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	SC, GDD

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
14)	MR. A DHAR	27-06-2024	To	28-06-2024



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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH IN THE AIZAWL BENCH**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 16(FIRST FLOOR)]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
2	Bail Appln./1599/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DIGBIJOY NAVIS Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M BISWAS MR H K NATH A J KASHYAP A GHOSAL S K DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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14)	MR. A DHAR	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

54	I.A.(CrI.)/602/2024 AB 490/2024(D/O), B/O in AB/490/2024	DR. EYAQUB ALI AHMED Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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14)	MR. A DHAR	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
46	Bail Appln./1685/2024 B/O	JAGJEET SINGH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
<u>MOTION (BA)</u>				
47	Bail Appln./1863/2024 B/O	MOKSED ALI @ MOKSET ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
<u>MOTION</u>				
48	W.P.(Cri.)/20/2024 B/O	GOBINDA MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR. A KHANDAKAR	PP, ASSAM
49	AB/1619/2024 FIXED.	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
50	Bail Appln./428/2024 WITH LCR (SCANNED). FIXED.	SRI MRITUNJAY SINGH Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
51	Bail Appln./1511/2024 FIXED.	ASHIDUL MONDAL @ RAHUL Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
52	Bail Appln./1707/2024 FIXED.	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
14)	MR. A DHAR	27-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
56	Bail Appln./1874/2024 B/O	VIRENDER @ VERANDER KUMAR Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	PP, ASSAM
MOTION				
57	AB/1348/2024 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
58	AB/1610/2024 FIXED	ABDUL RAZZEK @ REZAK ALI Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
ADMISSION				
59	CRL.A(j)/59/2024 FIXED	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
	WITH I.A.(Cr.)/541/2024 in CRL.A(j)/59/2024	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./1618/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	MS. D SAIKIA(AMICUS CURIAE, R-2) PP, ASSAM
61	Bail Appln./1653/2024 FIXED.	NIJAM ALI Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	PP, ASSAM
62	Bail Appln./1735/2024 FIXED	SADIQUE UL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM
BAIL HEARING				
63	AB/1047/2024 FIXED	KAUSTAV KASHYAP BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MS. M K BROWN(AMICUS CURIAE, R-2) PP, ASSAM
64	AB/1192/2024 FIXED	AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM

65 [AB/1570/2024](#)
WITH OFFICE NOTE, FIXED

FULMON ALI
Versus
THE STATE OF ASSAM AND ANR

MR F HAQUE
MR. S K M ALOMGIR
MR A ISLAM

PP, ASSAM

ORDERS

66 [I.A.\(CrI.\)/565/2024](#)
IN BA/634/2024 (D/O), B/O
in Bail Appln./634/2024

ABDUL JALIL
Versus
THE STATE OF ASSAM

Ajif Ahmed

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
65	WP(C)/693/2023 FIXED	DIPAK KR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
66	WP(C)/7054/2023 FIXED	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1085/2024 in WP(C)/7054/2023	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. J PATOWARY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
67	WP(C)/1102/2024 FIXED	DR. RAJANI KANTA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, A.H and V. DEPT. DY.S.G.I. SC, BTC MS. M M KOTOKY SC, FINANCE
68	WP(C)/1355/2024 FIXED	DHRITIMAN RAY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE

LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
65	WP(C)/4175/2023 B/O	NIRALA KACHARI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DEKA S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
MOTION				
66	Cont.Cas(C)/336/2024 B/O	KALPANA DAS BASU Versus BARNALI DEKA AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN	
67	WP(C)/3282/2024 B/O	MAJIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP
68	WP(C)/3284/2024 B/O	SEMSON ENGTI Versus THE UNION OF INDIA AND ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, NHAI SC, K A A C SC, FINANCE SC, REVENUE
69	WP(C)/3300/2024 B/O	DWARKA PRASAD AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM SC, EXCISE DEPTT.
70	WP(C)/3316/2024 B/O	ASOM KRISTI BIKASH SANGHA ALIAS KRISTI BIKASH SANGHA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S. BISWAS	GA, ASSAM SC, REVENUE
ADMISSION				
71	WP(C)/3561/2021 FIXED	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
72	Cont.Cas(C)/391/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR D KALITA MR. D NATH

73	WP(C)/499/2022 FIXED	PRANAB CH DEY AND 16 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A BHATTACHARJEE MR. J SARMAH MD. A J ATIA MS J MARIYAM MS A H ATIA MR P SARMA	GA, ASSAM MR. B GOGOI(R-4) MR A CHALIHA(R-4) H S BARUAH(R-4) MR M BHUYAN(R-4)
74	WP(C)/7436/2022 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS		SC, PWD ROAD
75	WP(C)/5689/2023 B/O	MARINA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
76	WP(C)/5920/2023 B/O	NACHIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)
77	WP(C)/6069/2023 B/O	BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
	WITH I.A.(Civil)/164/2024 in WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
78	WP(C)/6394/2023 B/O	KHANDA RAM NARZARI Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MR M RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
14)	MR. A DHAR	27-06-2024	To	28-06-2024